

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/ 2167 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 25th April, 2019.

Sub:- **Restricted Holiday.**

Ref:- Email dated 20.04.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted Restricted holiday on 20.04.2019, as prayed for.

Yours faithfully,

Sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2003/2168 /A, dated 25.04.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.

25/4/19

JT. REGISTRAR (VIGILANCE)

Rolan